

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

LOK SABHA

UNSTARRED QUESTION No.2159

TO BE ANSWERED ON: Friday, May 6, 2016/Vaisakha 16, 1938 (Saka)

Gold Monetisation

QUESTION

2159. by Shri R. DHRUVA NARAYANA:

Will the Minister of FINANCE be pleased to state:

- (a) The number of temple, religious bodies that have deposited gold under the Gold Monetisation Scheme (GMS) so far, State-wise;
- (b) The steps being taken by the Government to attract temples that have huge gold reserves to deposit in the scheme;
- (c) Whether the Government intends to make it mandatory for temples to deposit in the scheme at any point of time in the future, if so, the details thereof; and
- (d) If not, the steps taken by the Government to persuade such religious bodies to opt for the GMS?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI JAYANT SINHA)**

(a) & (b) Eight (08) temples have deposited gold under Gold Monetisation Scheme, 2015 so far and the State-wise details are as under:

Name of the State	Number of temples deposited gold Under GMS
Tamil Nadu	04
Maharashtra	02
Andhra Pradesh	01
Jammu and Kashmir	01

(c) No Sir.

(d) Government have allowed redemption of long term and medium term deposits in the form of gold and the guidelines to this effect has been issued by RBI on 31st March, 2016.
